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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.04.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.101/9/HDB/2018
NAME OF THE COMPANY	Rajvir Industries Ltd
NAME OF THE PETITIONER(S)	Samkit Bio Frams Samkit Bio Frams Pvt ltd
NAME OF THE RESPONDENT(S)	Rajvir Industries Ltd
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RISHABH GUPTA	Advocate	93000-6668 adv.rishabhgupta@gmail.com	
Lokesh Agarwal	PCS	970886008 celokeshagarwal08@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajagopalan	Advocate	raj@legalwin.in 970427200	

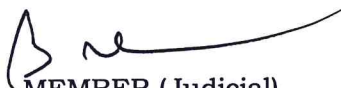
**ORDER**

Learned counsel Mr.Rishabh Gupta and Mr.Lokesh Agarwal  
PCS present for Petitioner.

Learned counsel Mr.S.Rajagopalan present for Respondent.

At request of both sides counsel.

List the matter on 09.05.2018

  
MEMBER (Judicial)